

Sl. No.5

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/118/241/AMR/2019		241/242	Vemuri Krishna Prasad Vs Sai Annapurna Bio-Proteins Pvt Ltd. & (12) Others

ORDER

Present: Mr. M. S. Prasad, Ld. Sr. Counsel for the Petitioner.

Mr. G. Bhupesh, & Mr. Y. Suryanarayana, Ld. Counsels for R1 to R4.

For hearing, list the matter on 18.09.2024.

Sd/

SANJAY PURI
MEMBER (TECHNICAL)

Sd/

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)